

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.08.2017.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 292/15	IA 83/17 & IA 86/17 in TP 153/17	Hearing	391/ 394	Add Eco-Enviro Ltd.,

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) Praswal. P For, V.G.S. Associates	Petitioner	
2) Prema. Hatti	ROC	

Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC is present. CA 83/17 and CA/86/17 are taken up today.

For objections if any from ROC side, list it on 22.08.2017.

  
MEMBER (J)

  
MEMBER (T)